## New National Urban Development Mission

- 439. SHRI RAVI PRAKASH VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government has proposed to introduce incentive and penalty clause under New National Urban Development Mission (NUDM) that aims at improving water supply, sewerage, drainage and transport infrastructure in 500 cities across the country, if so, the details thereof; and
- (b) whether the States that are unable to spend central funds to improve its cities could stand to lose and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL): (a) and (b) The Government is considering the launch of a new Urban Development Mission for infrastructure development of 500 cities. The contours of the Mission are being finalized.

## JnNURM in Karnataka

440.SHRID.KUPENDRA REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Jawaharlal Nehru Urban Renewal Mission (JnNURM) scheme is implemented in the country including Karnataka State;
- (b) If so, the details of proposals submitted by the Karnataka Government during the last two years;
- (c) the proposals sanctioned by the Government of India, the details thereof; and
  - (d) the pending proposals and reasons for not sanctioning?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL): (a) to (d) Yes, Sir. The details of projects submitted by the State of Karnataka under Urban Infrastructure Governance (UIG) Sub-Mission and Urban Infrastructure Development Schemes for Small & Medium Town (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) during the last two years are given in the Statement-I & II (See below). The details of projects sanctioned under UIG and UIDSSMT of Karnataka during the last two years are given in the Statement-III& IV (See below) Further, JnNURM has come to an end on 31.03.2014. There was a cap of Rs.1524.59 crore under UIG Sub-Mission and Rs.443.14 crore under UIDSSMT of JnNURM for the State of Karnataka. Within this ceiling, all the projects were sanctioned.